NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S)

: NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

F. ROHAN RAFASERARAN

Concel for

RO 1/

ORDER

Counsel for petitioner present. Respondent called but was absent. Counsel for petitioner is directed to send private notice to the respondent for appearance and making submissions and file proof of service by way of an affidavit by the next date of hearing. Put up on 11.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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